

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Section Officer, (Admn.),  
Ministry of Health and Family Welfare,  
Directorate General of Health Service,  
Central Drugs Standard Control Organization,  
FDA Bhawan, New Delhi - 110002.

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021  
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Dr. Inderjeet Singh Hura, Joint Director, working in Food Safety and Standards Authority of India on “deputation on Foreign Service terms” basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

**Encl. As above**

Copy to:

- Dr. Inderjeet Singh Hura, Joint Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

